

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/2649/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 8th May, 2018.

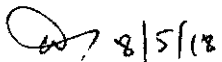
Sub:- **Casual leave along with station leave permission.**

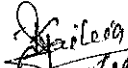
Ref:- Your letter No.DJK.1-5/2018/492, dtd. 04.05.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 05.05.2018 alongwith permission to leave the head quarters after office hours on 04.05.2018 till the morning of 07.05.2018 has been ~~granted/rejected~~ granted.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)


04/05/18